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		School Avadi (Check Post) Chennai -54 Phone - 49509100-9003209030
Diagnostic Centres		
1	Prompt and Precise Diagnostic Pvt. Ltd.	297, CTH Road, Avadi, Chennai-54 044-26375700, 044-26375900
2	Anderson Diagnostic Services Pvt. Ltd.	150, Poonamallee High Road, Purasawalkam, Chennai-84. Phone - 044-43539444, 044-43489444
3	Aarthi Scans Pvt. Ltd.	60, 100 Feet Road, Vadapalani, Chennai-26 Phone - 044-24722420044-24722421
4	Sankara Laboratories	Old No.50, New No.14, 3rd Street, Abhiramapuram, Chennai - 600 018.
5	V R R Scan (A Unit of VRR Diagnostic Services Pvt. Ltd., Chennai)	No. 10, Habibullah Road, T. Nagar, Chennai-17.
6	Bharat Scans Pvt. Ltd.	197, Peters Road, Royapettah, Chennai-14

List of OTC medicines

1358. SHRI KUMAR KETKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the reason for not having the list of Over the Counter (OTC) medicines;
- (b) whether Government is planning to prepare the list of OTC medicines;
- (c) if so, by when and the criteria of medicines to be included in the list;

- (d) whether Government will put this information in public domain;
- (e) whether Government will make it mandatory to print these OTC medicine labels with drug information such as Do's and Don'ts since OTCs can be purchased without prescription; and
- (f) whether Government will consider the international norms to print the required information on medicines with prescribed fonts and readability and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (f) Schedule K of the Drugs and Cosmetics Rules, 1945 already provides the list of certain medicines which are exempted from the requirements of obtaining sale license under the Drugs and Cosmetics Act and Rules made thereunder subject to the conditions as mentioned therein.

State Licensing Authorities (SCAs) appointed by respective State Governments are empowered to monitor/track the sale of drugs including the drugs allowed to be sold without prescription and take action in case of non-compliance.

Policy for disposal of expired and unused unwanted medicines

1359. SHRI KUMAR KETKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has framed any rules for disposal of date expired and unused drugs;
- (b) whether there is a Drug Take Back programme or guidelines;
- (c) whether Government has any plan to develop policy and implement it with adequate funding support; and
- (d) whether Government is considering creating awareness on issues like medicines thrown in dustbin, toilets, sinks etc. are polluting environments and are coming back to us through some or other way despite knowing very well that one of the reasons for antibiotic resistance is improper disposal of antibiotics?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) The manufacture, sale and distribution of drugs in the country is regulated under the provisions of Drugs and